CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 03/12/2018

C.P./260/24/1999 ASHOK KUMAR BEHERA

O.A./260/154/1999 -V/S-

NABAKISHORE SAMAL

ITEM NO:26

 $FOR \ APPLICANTS(S) \quad Adv.: \qquad None \ appears \ for \ the \ applicant$

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
,	It is seen from the record that notices have not yet been issued to the Respondents/Alleged Contmnors in this case. None appears for the applicant. There is no effort from the applicant side. The Contempt Petition is to be considered. List it 10.12.2018 for admission. Last opportunities are given to the Ld. Counsel for the applicant to pursue this case. It is made clear that the matter shall be disposed of as per law on default of the applicant.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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